

28. Action taken for amending the Wildlife (Protection) Act, 1972 to ensure effective conservation.
29. Initiatives taken for improving the field delivery through capacity building of field officials, apart from providing incentives.
30. Steps taken for the independent Monitoring and Evaluation of tiger reserves.
31. Action initiated for using Information Technology to strengthen surveillance in tiger reserves.
32. Providing special assistance for mitigation of human-tiger conflicts in problematic areas.
33. As an outcome of the fourth Trans-border Consultative Group Meeting held in New Delhi, a joint resolution has been signed with Nepal for biodiversity/tiger conservation.

Pending projects for environmental clearance

675. DR. BHARATKUMAR RAUT:
SHRI SHREEGOPAL VYAS:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) how many proposals of Government and private projects are pending for environmental clearance with the Ministry, till date; and

(b) the details thereof for the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) A total of 291 proposals of Government and private projects are pending for environmental clearance with the Ministry as on 31.10.2010. The break-up of the 291 pending projects received during the last three years is given below:—

Sl. No.	Sector	Received in 2010	Received in 2009	Received in 2008	Total Pending as on 31.10.2010
1.	Mining	96	10	—	106
2.	Industry	105	2	—	107
3.	Thermal	20	—	—	20
4.	Hydropower and Irrigation	5	1	—	6
5.	Construction	34	3	—	37
6.	Infrastructure	14	1	—	15
TOTAL :		274	17	—	291